## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 24/NCLT/AHM/2017 With Gujarat High Court CA no. 539 of 2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

Name of the Company:

MR Organosys Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1 VAIBHAUS PARIKH

ADVOCATE

PETITIONER

1

2

## ORDER

Learned Advocate Ms. Vaibhavi Parikh present for Petitioner. None present for other Statutory Authorities.

Affidavit of proof of service of publication filed.

Affidavit of Proof of service of notices filed.

Common Representation of Regional Director received.

Reply of petitioner filed.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Official Liquidator.

List the matter on 22.05.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17<sup>th</sup> day of May, 2017.